

ITEM NO.101

COURT NO.12

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8534/2015

M/S. RDB TEXTILES LTD.

Appellant(s)

VERSUS

COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX,
KOLKATA-IV COMMISSIONERATE

Respondent(s)

(FOR ON IA 3/2016(Application for impleadment)

WITH

C.A. No. 8703/2015 (XVI)
(FOR ON IA 3/2016)
C.A. Nos. 8725-8726/2015 (XVI)
C.A. No. 8769/2015 (XVI)
(FOR ON IA 3/2016)
C.A. No. 8565/2015 (XVI)
C.A. No. 9153/2015 (XVI)
C.A. Nos. 8894-8895/2015 (XVI)
(FOR ON IA 5-6/2016)
C.A. Nos. 8896-8897/2015 (XVI)
FOR ON IA 5-6/2016(Application for impleadment)
C.A. No. 13331/2015 (XVI)
(FOR ON IA 3/2016)
C.A. Nos. 9242-9243/2015 (XVI)
C.A. No. 9087/2015 (XVI)
C.A. No. 9249/2015 (XVI)
C.A. No. 9144/2015 (XVI)
C.A. Nos. 8885-8886/2015 (XVI)
(FOR ON IA 5-6/2016)
C.A. Nos. 8890-8891/2015 (XVI)
(FOR ON IA 5-6/2016)
C.A. No. 13330/2015 (XVI)
C.A. No. 8706/2015 (XVI)
(FOR ON IA 3/2016)
C.A. No. 8743/2015 (XVI)
(FOR ON IA 3/2016)
C.A. Nos. 9146-9147/2015 (XVI)
C.A. Nos. 8759-8760/2015 (XVI)
(FOR ON IA 5/2016)

Date : 08-02-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s) Mr. S.K. Bagaria, Sr. Adv.
Mr. Niraj Kishan Kaul, Sr. Adv.
Mr. Amit Agarwalla, Adv.
Mr. Saurav Agarwal, Adv.
Mr. Saurabh Bagaria, Adv.
Mr. Kapil Rustagi, Adv.
Mr. Ajit Singh, Adv.
Mr. Sanyat Lodha, Adv.
Mr. Vivek B., Adv.
Ms. Aakriti Dawar, Adv.
Mr. Sushal Tewari, Adv.
Mr. T. R. B. Sivakumar, AOR

For Respondent(s) Mr. K. Radhakrishnan, Sr. Adv.
Mr. Rupesh Kumar, Adv.
Ms. Nisha Bagchi, Adv.
Ms. Sunita Rani Singh, Adv.
Ms. Pooja Sharma, Adv.
Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. K. Radhakrishnan, learned Senior Counsel appearing for the respondent resumed his arguments at 2.00 p.m and concluded at 2.25 p.m. Thereafter, Mr. S.K. Bagaria and Mr. Niraj Kishan Kaul, learned Senior Counsel for the appellant(s) made their respective submissions.

Hearing concluded.

Judgment reserved.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
COURT MASTER

Books cited:-

(1996) 11 SCC 755
2015 (326) E.L.T. 10 (para 6)